

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

31

C.S.P. No. 144/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.08.2017

NAME OF THE PARTIES: M/s. Five Stars Bulkcarriers Pvt. Ltd.

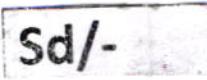
SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956
and 230 to 232 of the Companies Act 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1	Shri B.S.V. PRAKASH KUMAR	Member (J)	

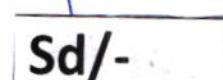
ORDER

CSP 144/230-232/NCLT/MB/MAH/2017
CSP 145/230-232/NCLT/MB/MAH/2017

At request of the Petitioner, list this matter on 17.8.2017.

 Sd/-

V. NALLASENAPATHY
Member (Technical)

 Sd/-

B.S.V. PRAKASHKUMAR
Member (Judicial)